

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 99 of 2013

Dated : 17th October, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Powergrid Corporation of India Ltd. Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Ors. Respondent (s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva
Ms. Anushree

Counsel for the Respondent(s) : Mr. S. Vallinayagam for TANGEDCO

ORDER

Heard the learned counsel for the appellant.

Post the matter for reply submissions on **20th November, 2014.**

In the meantime, written submissions be filed by parties after serving copy thereof on the other sides.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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